

[Shrimati Lakshmi Menon]

is not always clear whether they fall in Indian territory or Pakistan territory. The Governments of West Bengal and East Pakistan have agreed to a scheme of joint seasonal demarcation of the riverine areas where Chars arise from changes in the river channels. This will prevent future border incidents of this type.

This agreement regarding seasonal demarcation will be put into force after the exchange of areas in wrongful possession of either side has been effected.

BUSINESS OF THE HOUSE

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): With your permission, I beg to announce the business for this House for the week commencing 10th March, 1958. The order of business will be as under:—

- (1) Further discussion and voting of Demands for Grants for 1958-59 in respect of Railways;
- (2) Introduction, consideration and passing of Appropriation Bills in respect of Railways and vote on account in respect of the General Budget;
- (3) Consideration and passing of—(a) the Control of Shipping (Continuance) Bill; (b) The Indian Post Office (Amendment) Bill, as passed by Rajya Sabha;
- (4) General discussion of the General Budget;
- (5) It is also proposed that a discussion on the Seventh Report of the Union Public Service Commission for the year 1956-57 and the Government's Memorandum thereon, on a motion to be moved by Sarvashri H. C. Mathur and N.R.M. Swamy be held on Thursday, March 13, at 15.00 hours.

APPROPRIATION (RAILWAYS) BILL

The Minister of Railways (Shri Jagjivan Ram): I beg to move:

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the service of the financial year 1957-58 for the purpose of Railways, be taken into consideration"

Mr. Speaker: The question is:

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the service of the financial year 1957-58 for the purpose of Railways, be taken into consideration"

The motion was adopted.

Clauses 1 to 3, the Schedule, the Enacting Formula and the Title were added to the Bill

Shri Jagjivan Ram: I beg to move: "That the Bill be passed".

Mr. Speaker: The question is: "That the Bill be passed".

The motion was adopted.

*DEMANDS FOR GRANTS ON ACCOUNT

Mr. Speaker: The question is:

"That the respective sums not exceeding the amounts shown in the third column of the order paper, be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1959, in respect of the heads of Demands entered in the second column thereof against Demands Nos 1 to 137"

The motion was adopted

[The motions for Demands for Grants, on account, which were adopted by Lok Sabha are reproduced below—Ed.]